

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2704**  
ANSWERED ON 27.12.2018

**DIVERSION OF BRAHMAPUTRA RIVER**

2704. SHRI NINONG ERING

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Brahmaputra river in Arunachal Pradesh is being diverted towards Xinjiang Province by construction of a 1,000 km. tunnel by China and if so, the details and the facts thereof;
- (b) the steps taken by the Government in this regard; and
- (c) the steps taken by the Government to solve the issue of frequent floods being caused by this river?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) As per the information provided by MEA, Government has seen media reports in this regard. Government has also noted that the Chinese Ministry of Foreign Affairs in a public statement rejected such media reports as untrue.

As a lower riparian State with considerable established user rights to the waters of the trans-border rivers, Government has consistently conveyed its views and concerns to the Chinese authorities, including at the highest levels, and has urged them to ensure that the interests of downstream States are not harmed by any activities in upstream areas.

The Chinese side has conveyed to us on several occasions that they are only undertaking run-of-the-river hydropower projects, which do not involve diversion of the waters of the Brahmaputra. We intend to remain engaged with China on the issue of trans-border rivers to safeguard our interest.

Various issues relating to trans-border rivers, including construction of hydro-power dams, are discussed with China under the ambit of an institutionalized Expert Level Mechanism which was established in 2006.

(c) As per constitutional provisions, the subject of Flood Management including erosion control falls within the purview of the States. The flood management & anti-erosion schemes are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. The Union Government renders technical guidance and promotional financial assistance to

States. Government of India launched Flood Management Programme (FMP) since XI Plan for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works, restoration of damaged flood management works and anti-sea erosion works.

WRD, Govt. of Assam has informed that they have implemented the following flood and erosion management works in the Brahmaputra, Barak and their tributaries:

SI No.	Nature of Works	Total
01	Construction of embankments	4486.44 Kms
02	Town protection works	983 nos
03	Anti erosion works	
04	Construction of sluice gates	645 nos
05	Construction of drainage channels	181.96 Kms
06	Raising of strengthening works	875.64 Kms

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